

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Kolkata Circuit Bench

Appeal No. 29 of 2009

Dated : 9th October, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Western Electricity Supply Co.
of Orissa Ltd.**

.... Appellant (s)

Versus

**Orissa Electricity Regulatory
Commission & Ors.**

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

ORDER

We have heard the Learned Counsel for the parties.

Learned Counsel for the parties are directed to file their respective written submissions on or before 23rd October, 2013 after serving copy on the other side.

Post the matter for reporting compliance and further hearing on **1st November, 2013** at Principal Bench, New Delhi.

(Rakesh Nath)
Technical Member
rkt

(Justice M. Karpaga Vinayagam)
Chairperson